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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.210/BB/ 2017	-	Admission	252(3)	Getoff Adventure Tours(India) Pvt. Ltd., Vs ROC

SL. **NAME (IN CAPITAL)** **SIGNATURE**
NO. **& PHONE NUMBER** **REPRESENTATION TO WHOM**

O R D E R

Matter is listed today for admission. No representation for Petitioner Company. Registry required additional information from the company. Petitioner Company to supply the same. List it on 21/12/2017.



Member (T)



Member (J)